

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.492/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th December 2017, 10.30 A.M

Name of the Company		Pralayankar Roy Chowdhury & Anr.-Vs-M.P. Jewellers & Co. (1945) Pvt.Ltd. & Ors.	
Under Section		241/242	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

For Petitioners

Mr. A. Mitra, Sr. Adv.
Mr. R. Banerjee, Sr. Adv.
Mr. J. Choudhury, Adv.
Mr. S. Bhattacharya, Adv.
Mr. S. Mitra, Adv.
Mr. B. Kumar, Adv.
Mr. I. Hassan, Adv.

Adv. Asst.

For Respondents No. 1 to 4, 6 to 8

Mr. S N Mookherjee Senior Advocate
Mr. Ranjan Barikhat Senior Advocate
Mr. Sakyeswari Choudhury Advocate
Mr. Tarun Aich "
Mrs. Manjira Bhowmik "
Mr. Sanik Bhattacharya "
Ms. Neha Sonari "

Adv.
Advocate

For Respondent No. 5

Mr. Jasjeet Mukherjee, Adv on Record
Mr. Anitra Basu, Adv.

Adv.
Adv.

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1 to 4, 5 and 6 to 8 are present.

Heard the part arguments of the Ld. Counsel of the petitioner. Arguments could not be concluded.

List on 11/12/2017.

sd

(Jinan K.R.)
Member (J)

sd

(V.P.Singh)
Member (J)